Name of the Corporate Debtor: VICHARE EXPRESS & LOGISTICS PRIVATE LIMITED; Date of Commencement of CIRP: 12-03-2024; List of Creditors as on: 15-02-2025; Name of IP: MADAN BAJARANG LAL VAISHNAWA; Process Number: 1; Last 5 digitof registration number: 13052

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	37142539	2	37142539	16.35	0	0	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	756	92081746	737	68663533	30.23	0	5201186	18217027	Annexure 6
7	Operational creditors (Government Dues)	2	111333340	2	66303030	29.19	0	0	51927953	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	65	58686744	65	33995947	14.97	0	165340	24525457	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	21002751	3	21002751	9.25	0	0	0	Annexure 9
Total		828	320247120	809	227107800	100.00	0	5366526	94670437	